	Annexure – 6 Name of the corporate debtor: DSS Infrastructure Private Limited; Date of commencement of CIRP: 07.05.2024 (Order served to IRP dated 08.05.2024); List of creditors as on: 28.02.2025													
	List of operational creditors (Employees) (Amount in Rs.)													
Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of	Amount of any mutual	Amount of		Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim verified	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	contingent		ay claim under verification	Amount of claim		
1	NA	NA	NA	NA	NA	NA	No	NA	NA	NA	NA	NA		